

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).7951/2008

(From the judgment and order dated 18/03/2008 in CRLA No. 1166/2000 of
The HIGH COURT OF MADRAS)

ARULMANI & ANR.

Petitioner(s)

VERSUS

STATE TR.INSP.OF POLICE

Respondent(s)

(With appln(s) for permission to file additional documents and office report)

Date: 13/04/2009 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DALVEER BHANDARI

HON'BLE MR. JUSTICE HARJIT SINGH BEDI

For Petitioner(s) Mr. K.B. Sinha, Sr. Adv.

Mr. R.N. Upadhyaya, Adv.

Mr. P.V. Yogeswaran, Adv.

For Respondent(s)

Mr. S. Thananjayan, Adv.

UPON hearing counsel the Court made the following
ORDER

List this matter for final disposal on a non-
miscellaneous day.

(K.K. Chawla)
A.R.-Cum-P.S.

(Neeru Bala Vij)
Court Master